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12.07-1/2 Hrs.

Title: Regarding procurement of paddy by Food Corporation of India in Andhra Pradesh.

MR. SPEAKER: Now the House will take up the Zero Hour. Shri Yerrannaidu.

...(Interruptions)

MR. SPEAKER: I have allowed Shri Yerrannaidu to raise the matter. Please go back to your seats.

1208 hours

At this stage, Dr. Manda Jagannath and some other hon. Members

went back to their seats.

SHRI K. YERRANNAIDU (SRIKAKULAM): Mr. Speaker, Sir...(Interruptions)

डॉ. रघुवंश प्रसाद सिंह (वैशाली) : अध्यक्ष महोदय, सरकार किसानों के साथ छल कर रही है। सरकार के पास 4 करोड़ 60 लाख टन अनाज जमा है...(व्यवधान)

अध्यक्ष महोदय : रघुवंश प्रसाद जी, आप बैठिये।

...(व्यवधान)

MR. SPEAKER: Nothing will go on record except what Shri Yerrannaidu says.

*(Interruptions) â€¹ **

MR. SPEAKER: Please, Shrimati Renuka Chowdhury, I have called Shri Yerrannaidu. Shri Yerrannaidu, please ask your Members to resume their seats. What is this?

...(Interruptions)

SHRI K. YERRANNAIDU : Sir, you have allowed me to speak. Why is Madam unnecessarily disturbing the House?...(Interruptions)

* Not Recorded

MR. SPEAKER: Nothing should go on record except what Shri Yerrannaidu says.

*(Interruptions) â€¹ **

SHRI K. YERRANNAIDU : Mr. Speaker, Sir, for the last one month, the Government of Andhra Pradesh has been writing letters to the Government of India to intervene in the interest of the farmers of Andhra Pradesh. For the last one week, the farmers are not getting the Minimum Support Price. They are in distress....(Interruptions)

MR. SPEAKER: Nothing, except what Shri Yerrannaidu says, should go on record.

*(Interruptions) â€¹ **

SHRI K. YERRANNAIDU : Sir, the hon. Chief Minister of Andhra Pradesh met the hon. Prime Minister, the Consumer Affairs Minister and the Finance Minister

Sir, he is writing so many letters to the Government of India. Even the hon. Minister of Consumer Affairs, Food and Public distribution has visited Andhra Pradesh and has given a categorical assurance. ...(Interruptions)

MR. SPEAKER: Nothing should go on record except the speech of Shri K. Yerrannaidu.

*(Interruptions) â€¹ **

SHRI K. YERRANNAIDU : Sir, even then, the Food Corporation of India has not acted so far, as per the assurance given by the hon. Minister Shri Shanta Kumar. ...(Interruptions) That is why the farmers are in distress now. After taking into account the ground reality, the hon. Chief Minister of Andhra Pradesh has written a letter yesterday to the hon. Prime Minister and also to the hon. Minister of Consumer Affairs, Food and Public distribution requesting to immediately accept all the demands as the farmers are in distress and there is no minimum support price. â€¹

(Interruptions) It is the duty of the Government of India to provide the minimum support price to the farmers in India, particularly in Andhra Pradesh.

* Not Recorded

Sir, the hon. Minister of Consumer Affairs, Food and Public distribution is aware of all the demands that the hon. Chief Minister of Andhra Pradesh has requested. He is aware of everything. That is why the Government of India should respond and accept all the demands posed by the Government of Andhra Pradesh. ... (Interruptions)

What are the demands of Andhra Pradesh? The hon. Chief Minister has mentioned about nine demands. The first one is on procurement of rice at the rate of 10 lakh MTs per month from December, 2000. But the actual procurement is only 3.80 lakh MTs as on 17th December, 2000.

Sir, major point is the demand to instruct FCI to accept paddy of Swarnamasuri (MTU 7029) and other similar varieties like MTU 2077, MTU 2716, MTU 2067, MTU 5293 of paddy as Grade 'A', without insisting on length and breadth ratio as assured by the hon. Minister of Consumer Affairs, Food and Public distribution and to procure the above-mentioned paddy on varietal basis by relaxing admixture suitably.

The next point is to accept the above varieties of paddy meant for boiled rice also as Grade 'A'. But the local FCI officials have refused to accept it. ... (Interruptions)

MR. SPEAKER: Shri Yerrannaidu, you cannot read the entire thing in the 'Zero Hour'.

SHRI K. YERRANNAIDU : Sir, the hon. Minister has given an assurance to procure the raw rice and the Government of Andhra Pradesh is willing to take the same rice in PDS system. ... (Interruptions) The hon. Minister has assured to take the boiled rice as Grade 'A' variety. Now we are asking : As you have accepted the Swarnamasuri rice for Grade 'A', why are you denying it for the Swarnamasuri paddy? That is our humble request. The Government of India is aware of all the demands. The Government should reply to all those demands. I am waiting for the hon. Minister's reply. ... (Interruptions)

SHRIMATI RENUKA CHOWDHURY (KHAMMAM): There was an Adjournment Motion earlier on this subject. ... (Interruptions)

SHRI S. JAIPAL REDDY (MIRYALGUDA): Mr. Speaker, Sir, hon. Member Shri Yerrannaidu has raised a right issue. ... (Interruptions)

MR. SPEAKER: Nothing should go on record except the speech of Shri Jaipal Reddy.

(Interruptions) €*

SHRI S. JAIPAL REDDY : Sir, my only problem with this is that a right issue has been raised by a wrong Party and a wrong Member. ... (Interruptions)

DR. S. VENUGOPAL (ADILABAD): Sir, what is this? This is not correct. ... (Interruptions)

DR. MANDA JAGANNATH (NAGAR KURNOOL): Sir, we are totally condemning Shri Jaipal Reddy's statement. ... (Interruptions)

SHRI S. JAIPAL REDDY : Sir, my only point is : The vote of the TDP must be where their mouth is. ... (Interruptions)

SHRIMATI RENUKA CHOWDHURY : Yes. That is right. ... (Interruptions)

SHRI S. JAIPAL REDDY : Sir, at the beginning of this Session, our Party tabled an Adjournment Motion on the very same issue. The TDP did not vote with us. I am only placing the facts on record. It is for them and us to explain this position to the people. ... (Interruptions)

SHRI RAM MOHAN GADDE (VIJAYAWADA): Sir, it is highly objectionable. ... (Interruptions)

SHRI M.V.V.S. MURTHI (VISA KHAPATNAM): There were different reasons for that. We are the supporting Party. ... (Interruptions)

* Not Recorded

DR. MANDA JAGANNATH : Sir, the Congress Party had other intentions. That is why we have not supported their Motion. ...(*Interruptions*) The Congress Party is not for the farmers.

SHRI K. YERRANNAIDU : Sir, those things are different. ...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, in the same House this very important issue has been raised. ...(*Interruptions*)

MR. SPEAKER: Shri Jaipal Reddy, Please come to the subject of the farmers' issue.

...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA (SOUTH DELHI): It is highly objectionable. ...(*Interruptions*)

MR. SPEAKER: Madam, how can you speak like that, while sitting in the House?

SHRIMATI RENUKA CHOWDHURY : This is the practice here.

MR. SPEAKER: You have been practising that.

...(*Interruptions*)

DR. VIJAY KUMAR MALHOTRA : Sir, he is only interested in deriving political mileage, and he is not interested in the farmers' issues. ...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(*Interruptions*) अ€₁*

SHRI S. JAIPAL REDDY : Mr. Speaker, Sir, be that as it may, the issues raised, though belatedly, by Shri Yerrannaidu are absolutely correct. I represent Miryalguda, which is one of the biggest rice bowls in the country. I would like to ask this Government whether they want to reduce the farmers to the status of beggars.

Sir, this Government, in spite of assurances offered on the floor of the House, offered by the Minister to the people at Hyderabad, has not been able to organise procurement of paddy at the minimum support price. The market rate, as

* Not Recorded

I said before, is more than Rs. 150 less today in Andhra Pradesh than the MSP. This is a fact of life. I do not know how the problem can be addressed. I am not saying that this is peculiar to Andhra Pradesh; it is a problem that is affecting the *kisans* in many parts of the country including Punjab and Karnataka.

Therefore, I would like to relate myself to the farmers all over the country. This Government is anti-*kisan*. My friend, Shri Shanta Kumar, is very generous with his words, but is extremely parsimonious with his package. He is not prepared to take any initiative in the matter. It is not a party issue and, therefore, I want all the B.J.P. members, the NDA members, to give expression to their conscience. They are not voting here.

MR. SPEAKER: Please understand that they have given notices. Prof. Ummareddy Venkateswarlu, if it is on the same issue, you can also associate with Shri Yerrannaidu.

...(*Interruptions*)

श्री मुलायम सिंह यादव (सम्मल) : अध्यक्ष महोदय, यह हाउस का सवाल है, जिन्होंने नोटिस दिया है, सिर्फ उन्हीं का सवाल नहीं है। यह किसानों का सवाल है। अ€₁ (व्यवधान)

श्री विजय गोयल (चांदनी चौक) : अध्यक्ष महोदय, हमने भी नोटिस दिया है। अ€₁ (व्यवधान)

अध्यक्ष महोदय : आपने नोटिस नहीं दिया है, आप बैठ जाइए।

श्री विजय गोयल : हमने दूसरे विाय पर नोटिस दे रखा है।

अध्यक्ष महोदय : आपको बाद में बुलाएंगे। प्रभुनाथ जी, आपको भी बाद में बुलाएंगे।

PROF. UMMAREDDY VENKATESWARLU (TENALI): Mr. Speaker, Sir, today my colleague, Shri Yerrannaidu, on behalf of our Party, has raised a very important issue, that is, about the distressful condition of the farmers in Andhra Pradesh because of the fall in the prices of almost all the commodities, particularly in the case of paddy and

rice.

Sir, I do appreciate the concern and solidarity expressed by Shri Jaipal Reddy on this issue. At the same time, right from the beginning, I would say that he is concerned over getting political mileage out of this whole issue, which is condemnable. He said that we did not support the issue when they raised it in the beginning of the Session. Though it is a right issue, since it has been tabled by a wrong Party, to put it in his own words, the entire House has condemned that. They wanted to get political mileage out of it, and they never wanted to get remunerative prices for the farmers. ...(*Interruptions*)

MR. SPEAKER: Nothing should go on record.

(*Interruptions*) *â€

PROF. UMMAREDDY VENKATESHWARLU : Sir, for the past fifty years the Indian farmers have been watching the performance of the Congress Party in regard to their contribution towards agriculture. It is this party which is responsible for the deteriorating standards of agriculture and for bringing the status of agriculture to this condition. They must feel ashamed of it...(*Interruptions*)

MR. SPEAKER: I cannot call anybody's name without notice.

PROF. UMMAREDDY VENKATESHWARLU : Sir, Shri Jaipal Reddy with all his literary acumen at his command had been saying that he was the hardware of the Non-Congress Parties and the software of the Congress Party. His body belongs to the non-Congress Parties but what he is saying today is the version of the Congress Party. Now, in spite of the assurances given by the hon. Minister in this House and in spite of his having visited the State of Andhra Pradesh, none of his assurances has been carried out by the officers of the FCI till this point of time...(*Interruptions*) Sir, there are four issues involved in it...(*Interruptions*)

MR. SPEAKER: Hon. Members, please take your seats.

PROF. UMMAREDDY VENKATESHWARLU : Sir, the Government agreed to procure ten lakh tonnes during this particular season...(*Interruptions*)

* Not Recorded

श्री रघुनाथ झा (गोपालगंज) : अध्यक्ष महोदय, हमें भी सुन लिया जाए। बिहार की समस्या बहुत गंभीर है। (व्यवधान)

अध्यक्ष महोदय : रघुनाथ झा जी, आपका नोटिस इस सब्जेक्ट के बारे में नहीं है। आपने बोलने के लिए जिस सब्जेक्ट पर नोटिस दिया है, वह आगे आएगा।

...(व्यवधान)

PROF. UMMAREDDY VENKATESHWARLU : Sir, the Government gave an assurance to procure ten lakh tonnes of rice during the month of December itself. But in actual terms, only 3.8 lakh tonnes of rice has been procured as against the assured ten lakh tonnes.

Sir, in regard to transportation of rice from the State of Andhra Pradesh to the neighbouring States it was assured that five lakh tonnes would be transported from the State of Andhra Pradesh to the other neighbouring States. But in actual terms, only 2.2 lakh tonnes have been transported.

MR. SPEAKER: Shri Venkateshwarlu, there are other notices as well.

PROF. UMMAREDDY VENKATESHWARLU : Sir, in regard to hiring of godowns, the Government of Andhra Pradesh came forward with the proposal to keep at the disposal of the FCI godown facilities for five lakh tonnes, but they have taken only two lakh tonnes.

Sir, what happened ultimately was that when we raised this issue on the 6th and 7th of December, the prices went up. Before the 5th of December, the prices were Rs. 500, on the 6th of December and 7th of December it went up to Rs. 510/-. Then again on 8th of December, it went up to Rs. 530/- and on 9th it went up to Rs. 540/- and they reached the level of the Minimum Support Price. After that, due to confusing orders from the officers, the prices again went down to Rs. 500/-. This is an alarming situation...(*Interruptions*) Instructions that are being sent out from the Head office are totally different from the actions that are being carried in the State of Andhra Pradesh. This state of confusion is resulting in a lot of distress for the farming community and they will have to be assured ...(*Interruptions*) The issues that have been raised by our hon. Chief Minister would have to be addressed by the hon. Minister (*Interruptions*) The hon. Minister must give an assurance to the issues raised by our hon. Chief Minister and unless an assurance is given by the Minister to the issues raised by our hon. Chief Minister, the farmers would not be able to retrieve the situation in the State of Andhra Pradesh (*Interruptions*) Thank you.

SHRI S. VENUGOPAL (ADILABAD): There should be a categorical reply from the Minister...*(Interruptions)*

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : माननीय अध्यक्ष महोदय, उत्तर प्रदेश का किसान त्राहि-त्राहि कर रहा है। (व्यवधान) सरकार की गलत नीतियों के कारण बर्बादी के मुहने पर खड़ा है।

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, बिहार में किसान की हालत बहुत खराब है। उसकी धान को कोई खरीदने के लिए तैयार नहीं है। (व्यवधान)

श्री रघुनाथ झा : अध्यक्ष महोदय, जब पंजाब में सरकार धान न्यूनतम समर्थन मूल्य रु.510 प्रति क्विंटल पर खरीद सकती है, तो बिहार में ऐसा क्यों नहीं हो रहा है ? (व्यवधान)

कुंवर अखिलेश सिंह : अध्यक्ष महोदय, आप सरकार को निर्देश दें कि उत्तर प्रदेश के अन्दर सरकार न्यूनतम समर्थन मूल्य पर धान खरीदे। वहां किसान तबाह हो रहा है। उत्तर प्रदेश में किसान अपनी धान को रु.350/- प्रति क्विंटल बेचने पर मजबूर है। (व्यवधान) सरकारी क्रय केन्द्रों पर जो थोड़ा धान खरीदा भी गया है वह धान व्यापारियों का है। किसान का आज भी धान मिट्टी के भाव बिक रहा है।

MR. SPEAKER: Nothing will go on record.

(Interruptions) *

SHRI N. JANARDHANA REDDY (NARASARAOPET): Sir, with your kind permission I would like to say a few words. This is not an issue to tread political charges. I do not agree with it. But right from the beginning of this Session, this subject is being discussed in one form or the other.

But, unfortunately, nothing is happening on the ground. Hon. Minister, Shri Shanta Kumar had assured this House. When we went home we saw him on the

* Not Recorded

TV, along with Hon. Minister, Shri Dattatreya, assuring the people of Andhra Pradesh – at the instance of the Chief Minister, or the Government, or the public, or the Members of Parliament - that he was going to order purchase of ten lakh tonnes of rice at minimum support price. Unfortunately, nothing has happened. What happened to the assurance then?

Sir, you are the Speaker of this House. You are from Andhra Pradesh. You know the plight of the farmers there. Your area is a paddy-producing area. What is the point in the Minister going on giving assurances in the House and nothing happening on the ground?...*(Interruptions)*

MR. SPEAKER: Now the Minister, please.

SHRI P.H. PANDIAN (TIRUNELVELI): Sir, we have to associate with the subject...*(Interruptions)*

MR. SPEAKER: How can I allow all the Members. I have called the names of those who have given notices.

...*(Interruptions)*

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, बार-बार यही सवाल उठ रहा है। (व्यवधान)

MR. SPEAKER: If I have to allow all the Members in the 'zero hour', we can take up only one notice today.

...*(Interruptions)*

अध्यक्ष महोदय : आप बाद में बोलिये।

(व्यवधान)

श्री मुलायम सिंह यादव : अध्यक्ष महोदय, हमने कई बार सवाल उठाया लेकिन सरकार की (व्यवधान)

MR. SPEAKER: Shri Pandian, how can you raise any matter in the 'zero hour' without giving any notice? What is this?

...*(Interruptions)*

डॉ. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, किसानों के साथ बार-बार धोखाधड़ी और भेदभाव हो रहा है। (व्यवधान)

MR. SPEAKER: Nothing will go on record except the Minister's statement.

(Interruptions) *

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री शांता कुमार) : अध्यक्ष महोदय, श्री येरननायडू जी ने जो कहा, (व्यवधान) पिछले एक

महीने से आंध्र प्रदेश के संबंध में ये विषय हमारे पास आ रहे थे। (व्यवधान) आंध्र प्रदेश के आदरणीय मुख्य मंत्री महोदय ने (व्यवधान)

MR. SPEAKER: This is an important issue relating to farmers. You are not allowing the Minister to reply to it. What is this?

...(Interruptions)

MR. SPEAKER: Nothing will go on record except the Minister's reply.

(Interruptions) * (व्यवधान)

श्री शांता कुमार : अध्यक्ष महोदय, आंध्र प्रदेश के किसानों के संबंध में जो बातें वहां के मुख्य मंत्री महोदय ने हमें कही हैं, उनसे बातचीत करके हमने इन सारी समस्याओं का समाधान करने की कोशिश की है। (व्यवधान) आज से कुछ दिन पहले उन्होंने एक कठिनाई यह बताई कि वहां पर जितना चावल एफ.सी.आई. प्रोक्योर करता है, उसमें एडमिक्सचर की मात्रा को 10 परसेंट से 13 परसेंट किया जाना चाहिए। इस विषय पर गंभीरता से विचार किया गया। (व्यवधान) आप सुनिये तो सही।

(व्यवधान)

आप सुनना भी नहीं चाहते। (व्यवधान)

MR. SPEAKER: Hon. Members, it is such an important issue and you are not behaving properly in the House.

...(Interruptions)

श्री शांता कुमार : आप जवाब तो सुनिये। (व्यवधान)

1229 बजे

इस समय श्रीमती कांति सिंह आई और सभा पटल के निकट फर्श पर खड़ी हो गयीं।

MR. SPEAKER: Shrimati Kanti Singh, please go to your seat.

*** Not Recorded**

अध्यक्ष महोदय : आपने जो कुछ रोज करना है, वह बाद में करिये। अभी आप पहले मिनिस्टर साहब को रिप्लाय देने दीजिए।

...(व्यवधान)

MR. SPEAKER: Please go to your seat. You are not allowing the Minister to speak.

...(Interruptions)

अध्यक्ष महोदय : आप बैठ जाइये।

...(व्यवधान)

1230 बजे

इस समय श्रीमती सुशीला सरोज आई और सभा पटल के निकट फर्श पर खड़ी हो गयीं।

1230 बजे

इस समय श्रीमती सुशीला सरोज अपने स्थान पर वापस चली गयीं।

अध्यक्ष महोदय : फार्मर्स के बारे में आप जो पूछ रहे हैं, वह ठीक है लेकिन आप गवर्नमेंट को उसका

समाधान बताने के लिए एलाऊ नहीं कर रहे हैं।

...(व्यवधान)

अध्यक्ष महोदय : क्या प्रॉब्लम है ?

...(व्यवधान)

MR. SPEAKER: Nothing will go on record except the Minister's reply.

(Interruptions) *

1230

इस समय श्री राम प्रसाद सिंह आए और सभा पटल के निकट फर्श पर खड़े हो गये।)

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

MR. SPEAKER: Now, the hon. Minister.

...(Interruptions)

MR. SPEAKER: Mr. Minister, you may complete your reply.

...(Interruptions)

श्री शांता कुमार : अध्यक्ष जी, आंध्र प्रदेश के मुख्य मंत्री महोदय ने पहली बात यह की (व्यवधान)

चावल में एडमिक्सचर की मात्रा 10 प्रतिशत से बढ़ा कर 13 प्रतिशत की।

...(Interruptions)

* Not Recorded

MR. SPEAKER: It shows how much interest you have about the farmers!

फार्मर्स के बारे में सरकार की ओर से रिप्लाय दे रहे हैं और आप सुन नहीं रहे हैं। आपका फार्मर्स के बारे में क्या इंटरस्ट है?

...(Interruptions)

MR. SPEAKER: Nothing should go on record.

(Interruptions) *

अध्यक्ष महोदय : मैडम, आप बैठ जाइये, प्लीज। आप पहले मिनिस्टर का समाधान सुनिये, बाद में बात करिये।

(व्यवधान)

MR. SPEAKER: Please go back to your seat.

...(Interruptions)

अध्यक्ष महोदय : किसानों के बारे में सीरियस मामला है, पहले आप बैठ जाइये। यह ठीक नहीं है। पहले आप गवर्नमेंट का समाधान सुनिये, बाद में बात करेंगे।

(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये। यहां से आप सवाल नहीं पूछ सकती हैं, पहले आप अपनी सीट पर जाइये।

(व्यवधान)

12.37 बजे

इस समय श्रीमती कान्ति सिंह तथा श्री रामप्रसाद सिंह अपने-अपने स्थानों पर वापस चले गए।

अध्यक्ष महोदय : आप बैठ जाइये, प्लीज।

श्री शांता कुमार : आदरणीय अध्यक्ष महोदय, आन्ध्र प्रदेश के किसानों की समस्या के सम्बन्ध में (व्यवधान)

अध्यक्ष महोदय : फार्मर्स के बारे में ऑनरेबिल मैम्बर्स हाउस में कैसे बिहेव कर रहे हैं, इसे सारा देश देख रहा है। आप बैठ जाइये, प्लीज।

(व्यवधान)

* Not Recorded

अध्यक्ष महोदय : आप बैठ जाइये।

...(व्यवधान)

MR. SPEAKER: Hon. Member, I am on my legs. Please take your seats.

...(Interruptions)

श्री शान्ता कुमार : अध्यक्ष जी, आन्ध्र प्रदेश के मुख्यमंत्री महोदय ने हमें लिखा तो मैं स्वयं वहां पर गया। उनसे मेरी बातचीत हुई। मैं माननीय सदस्यों से तीन-चार बातें बता देना चाहता हूं। मेरा निवेदन है कि आपने जो कहा है, मैंने सुना है। मुझे सुनने की कृपा करिये। एक मांग जो सबसे बड़ी थी। (व्यवधान)

MR. SPEAKER: Nothing should go on record except the hon. Minister's speech. मंत्री जी किसानों के बारे में रिप्लाय दे रहे हैं।

(Interruptions) * * *

श्री शान्ता कुमार : अध्यक्ष जी, आन्ध्र प्रदेश के अन्दर स्वर्ण मसूरी नाम के चावल के सम्बन्ध में एक विशेष समस्या उन्होंने बताई थी और उन्होंने कहा कि किसान को ठीक मूल्य मिल सके, इसलिए यह जरूरी है कि चावल में एडमिक्सचर जो 10 परसेंट है, उसे 13 परसेंट कर दिया जाये। हमने उस सम्बन्ध में तुरन्त जो भी कार्य वाही हो सकती थी, की। हमने इस महीने की आठ तारीख को उनकी इस मांग को स्वीकार करके आदेश जारी कर दिये, उसे 13 परसेंट कर दिया। (व्यवधान) कुछ कमियां रही हों तो हम इस बात को स्वीकार कर सकते हैं, लेकिन उस तरफ के मित्रों ने जो कहा कि कुछ नहीं हो रहा है, तो मैं आपसे निवेदन करूंगा कि ऐसी बात नहीं है। पहले आन्ध्र प्रदेश के अन्दर केवल लेवी रूट से चावल प्रिक्यूर करने की परम्परा थी। इस बार आप सब मित्रों की ओर से भी हमसे कहा गया कि इस साल आन्ध्र प्रदेश में चावल का अधिक उत्पादन हुआ है, इसलिए पिछले साल के मुकाबले हमें अधिक प्रिक्यूरमेंट करने की तैयारी करनी चाहिए। इस दिशा में एफ.सी.आई. को कहा गया, तैयारी की गई और उस तैयारी का परिणाम यह है कि इस समय तक हम वहां पर 13.15 लाख टन चावल प्रिक्यूर कर चुके हैं।

अध्यक्ष जी, पिछले साल के मुकाबले में (व्यवधान)

MR. SPEAKER: What is this? If you do not want any reply from the Government, then I will ask the Government not to give any reply. (Interruptions) When the Minister is giving reply, you are not allowing him to complete. What is this?

...(Interruptions)

* Not Recorded

MR. SPEAKER: Nothing will go on record except what the Minister says.

(Interruptions) * * *

MR. SPEAKER: Please take your seats.

MR. SPEAKER: Nothing should go on record except the Minister's reply.

(Interruptions) ... (Not recorded)

MR. SPEAKER: Mr. Minister, you may please address the Chair and not the Members.

...(Interruptions)

श्री शान्ता कुमार : अध्यक्ष जी, किसानों की समस्या का समाधान बातचीत से होगा। (व्यवधान) आपने कहा, हमने सुना। अब हमें आप नहीं सुनेंगे तो यह अच्छा लोकतंत्र है ! 13,15,000 टन चावल प्रोक्योर किया जा चुका है। यह पिछले साल के मुकाबले में चार लाख टन ज्यादा है। इसलिए उस तरफ के मित्रों का यह कहना कि कुछ नहीं हो रहा है, इसका कोई आधार नहीं है।

अध्यक्ष जी, किसानों की समस्या इस बार और अधिक थी। फिर राज्य सरकार की ओर से हमें यह कहा गया कि केवल चावल प्रोक्योर करने से समस्या हल नहीं होगी, एफ.सी.आई. पैडी भी प्रोक्योर करे। वस्तुस्थिति यह है कि वहां पर पैडी प्रोक्योर करने के लिए राज्य सरकार की एफ.सी.आई. के लिए न कोई व्यवस्था है, न कोई ट्रेनिंग है और न प्रबंधता है। लेकिन राज्य सरकार ने यह बात हमारे सामने रखी तो हमें भी लगा कि वहां सीधे पैडी भी लेना जरूरी है। हमने इस बारे में भी निर्णय किया। आंध्र प्रदेश के आदरणीय मुख्य मंत्री की मांग थी कि जो पैटर्न पंजाब में है, उसी पैटर्न पर आंध्र प्रदेश में पैडी प्रोक्योर की जाए। हमने उस मांग को भी स्वीकार कर लिया है। (व्यवधान) इस मांग के मुताबिक आंध्र प्रदेश में भी हमने पैडी का प्रोक्योरमेंट शुरू कर दिया है। पंजाब पैटर्न यह है कि राज्य की एजेंसीज भी प्रोक्योर करती हैं। वे 70 फीसदी प्रोक्योर करती हैं और एफ.सी.आई. 30 प्रतिशत करती है। पंजाब में भी इस बार 102 लाख टन प्रोक्योरमेंट हुई है। उसमें से 70 फीसदी प्रोक्योरमेंट राज्य सरकार ने की है और 30 प्रतिशत हमने की है। हमने आंध्र प्रदेश सरकार की इस मांग को भी स्वीकार कर लिया। (व्यवधान)

MR. SPEAKER: Nothing should go on record except the Minister's reply.

(Interruptions) * * *

* Not Recorded

श्री शान्ता कुमार : उस पैटर्न पर आंध्र प्रदेश में भी हमने धान प्रोक्योर करना शुरू कर दिया है। इस समय तक 11,000 टन धान प्रोक्योर कर चुके हैं, जबकि राज्य

की एजेंसी ने केवल 900 टन प्रोक्योर किया है। अगर पंजाब पैटर्न के हिसाब से देखा जाए तो राज्य सरकार ने जो 900 टन प्रोक्योर किया, हमें 300 टन करना चाहिए था। लेकिन हम 300 टन के मुकाबले 11,000 टन प्रोक्योर कर चुके हैं।

राज्य सरकार की एक और मांग थी कि उस प्रदेश में उत्तर भारत से कोई फूडग्रेन न भेजा जाए। इस मांग को भी हमने स्वीकार कर लिया और आदेश दिया है कि पंजाब से या उत्तर भारत से कोई अनाज आंध्र प्रदेश को नहीं भेजा जाएगा। हमने एक बात और की है। केरल में और दक्षिण भारत के अन्य राज्यों में हमें फूडग्रेन चाहिए। वहां जितने अनाज की जरूरत है, उसको हम उत्तर भारत से नहीं भेज रहे हैं, बल्कि आंध्र प्रदेश से उस जरूरत को पूरा कर रहे हैं, ताकि आंध्र प्रदेश में अधिक स्पेस क्रिएट हो सके। पांच लाख टन स्पेस राज्य सरकार हमें देगी।

उसमें से दो लाख टन हम ले चुके हैं। पांच लाख टन लेने की हमारी प्रतिबद्धता सुनिश्चित है जिसे हम पूरा करेंगे। दिसंबर महीने में दस लाख टन चावल प्रोक्योर किया जाये, यह उन्होंने कहा था, हमने स्वीकार किया था और इस समय तक हम 4,15,000 टन प्रोक्योर कर चुके हैं। मैं इस माननीय सदन को वचन देता हूँ कि दस लाख टन प्रोक्योर करने का हमारा वादा है, हम उस वादे को पूरा करेंगे।

एक और विशेष बात है (व्यवधान) अभी-अभी एक और मांग आई है कि जो राहत हमने चावल में दी है, दस प्रतिशत से तेरह प्रतिशत एडमिक्सचर की है, वही राहत धान को दी जाये। इस मांग को भी सरकार ने स्वीकार कर लिया है और जो एडमिक्सचर की वहां की मांग है, वह हम धान में भी दे देंगे।

उसके बाद ट्रांसपोर्टेशन की जो मांग है, हम कोशिश कर रहे हैं कि वहां स्पेस क्रिएट हो। इस समय तक हम 4,16,000 टन इस महीने में प्रोक्योर कर चुके हैं (व्यवधान) दस लाख टन प्रोक्योर करने के लिए और स्पेस चाहिए। हमारे पास 5,36,000 टन प्रोक्योर करने का स्पेस मौजूद है। हमारा दस लाख टन का टार्गेट है जो हम इस महीने में पूरा करने वाले हैं। वहां पर किसी किस्म की कोई कमी न रहे, इसलिए हमने मनीटरिंग करने के लिए, निरीक्षण करने के लिए तीन एसआरएम लैवल के अधिकारियों को आज सुबह भेज दिया है ताकि वे सब प्रकार की वहां पर व्यवस्था करें। (व्यवधान) इसमें मेरा निवेदन है कि जो-जो मांग वहां की सरकार ने रखी थी, सारी की सारी मांगें स्वीकार कर ली गई हैं और मैं विश्वास दिलाता हूँ (व्यवधान) जहां तक बिहार का संबंध है, (व्यवधान) बिहार की बात सुनिए। (व्यवधान)

अध्यक्ष महोदय : वह बिहार के बारे में बोल रहे हैं न।

(व्यवधान)

1247 बजे

इस समय श्री नागमणि तथा कुछ अन्य माननीय सदस्य आए और सभा पटल के निकट फर्श पर खड़े हो गए।

श्री शांता कुमार : अध्यक्ष जी, मैं बिहार को एक आश्वासन देना चाहता हूँ कि पंजाब पैटर्न पर बिहार में प्रोक्योरमेंट करने के लिए सरकार तैयार है। (व्यवधान)
We are ready. (व्यवधान)

MR. SPEAKER: Nothing should go on record except Shri Kharabela Swain's speech.

(Interruptions) (व्यवधान) *

1248. hours

At this stage, Shri Priya Ranjan Dasmunsi and some other

hon. Members left the House.

MR. SPEAKER: I called Shri Swain to speak.

(Interruptions) (व्यवधान) *

MR. SPEAKER: Nothing should go on record except Shri Swain's speech.

(Interruptions) (व्यवधान) *

MR. SPEAKER: This will not go on record.

(Interruptions) (व्यवधान) *

MR. SPEAKER: Nothing should go on record except Shri Swain's speech.

(Interruptions) (व्यवधान) *

1250. hours

At this stage, Shri Somnath Chatterjee and some other

hon. Members left the House.

* Not Recorded